

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.NO.471/98

Thursday this the 26th day of March, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Manju T.G. aged 21 years
D/o Gopinathan,
Thrikkepurath House,
Kanjiramattom PO.

...Applicant

(By Advocate Mr. K.S.Bahuleyan)

Vs.

The Sub Divisional Inspector,
Tripunithura Postal Sub Division,
Tripunithura - 682 301.

..Respondent

(By Advocate Mr. George Joseph)

The application having been heard on 26.3.98, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is an aspirant for selection and
appointment to the post of Extra Departmental Packer,
Ambalamukal Post Office has filed this application for a
declaration that she is entitled to be considered for
regular appointment to the post of Extra Departmental
Packer, Ambalamukal Post Office notwithstanding her
non-sponsorship by the Employment Exchange and for a
direction to the respondents to consider the candidature of
the applicant alongwith those sponsored by the Employment
Exchange. She has made an application on 6.1.1998 (A.1) for
this purpose.

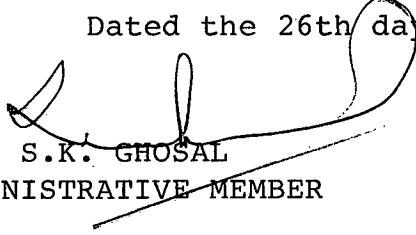
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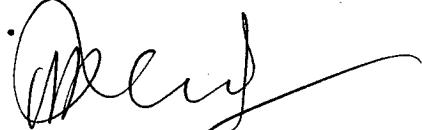


2. When the application came up for hearing today, learned counsel for the respondent states that in view of the ruling of the Hon'ble Supreme Court in Excise Sudpt. Malkapatnam, Krishna Dist.A.P. Vs. KBN Visweswara Rao and others, 1996 (6) SCC 216, the respondent would consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Packer, Ambalamukal Post Office.

3. In view of the submission of the learned counsel for the respondent and as agreed to by the learned counsel for the applicant, we dispose of this application with a direction to the respondent to consider the candidature of the applicant also alongwith those sponsored by the Employment Exchange for the post of Extra Departmental Packer, Ambalamukal Post Office, even though her name may not be sponsored by the Employment Exchange. No order as to costs.

Dated the 26th day of March, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

| ks |

LIST OF ANNEXURE

Annexure A1: Representation dated 6.1.1998 submitted
by the applicant before the respondent.

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